

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22 /(ND)/2018  
(CA-427/C-III/ND/2018)

IN THE MATTER OF:

Oriental Bank of Commerce  
Vs  
Shekhar Resorts Ltd & Ors.

.....PETITIONER

.. RESPONDENT

SECTION

Under Section 7 of IBC, 2016

Order delivered on 21.12.2018

Coram:

Dr. Deepti Mukesh,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj,  
Hon'ble Member (Technical)

For the Petitioner/Applicant : For Applicant/RP Mr. Vikram Kumar.  
Mr. Abhishek Anand, Mr. Yatin Sachdeva,  
Advocates

For the Respondent :

For the Intervener :

ORDER

Learned Counsel for the R.P. is present. Issue notice to Respondent, 1, 2 & 3 through their Counsel Mr. Vishvender Verma and for Respondent-4, service by Dasti. In addition to Dasti also, Respondent-1 to 3, service through their Counsel.

List on 03.1.2019.

— Sd —

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

— Sd —

(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)

Surjit